

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 48 of 2018

IN THE MATTER OF:

India Glycols Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Balbir Singh, Senior Advocate with Mr. Aman Singh Baroka and Ms. Monica Benjamin, Advocates.

**For Respondent: Mr. Arjun Krishnan and Mr. Sumit Srivastava, Advocates for R-1.
Mr. P.K. Bhalla Advocate.
Mr. Sridhar Potaraju, Mr. Yashvir Kumar and Ms. Shweta Parihar Advocates for R-2,3.
Mr. M.L. Lahoty, Ms. Reeta Misra and Mr. Prteek Seth, Advocates for R-4,5 & 6.**

O R D E R

30.07.2019 Due to paucity of time the matter could not be taken up.
Post this appeal for hearing on 30th August, 2019 at 2:00 pm.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/